



OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI
Tis Hazari Courts, Delhi

ORDER

Sh. Tejveer S/o Sh. Vinod, Personal Assistant (EC-41401726), posted in the Office Pool, Administration Branch-I, Central District, Tis Hazari Courts, Delhi is hereby detained and is directed to work with Duty Magistrate / Ms. Rashi Raheja, Judicial Magistrate First Class-13, Central District, Tis Hazari Courts, Delhi on 07.06.2026 (Sunday).

The abovesaid official shall be entitled to avail compensatory leave in lieu of duty performed by him on 07.06.2026 (Sunday), as per rules.

Note:- Non-compliance of the order will be viewed seriously.

(Sanjay Bansal)

Officer In-charge, Administration Branch-I
Central District, Tis Hazari Courts, Delhi

37386-394

No. _____ /Admn.I(HQs)/T&P(DM)/2026

06 JUN 2026
Dated, Delhi the _____

Copy forwarded for information and necessary action to :-

1. The Chief Judicial Magistrate, Central District, Tis Hazari Courts, Delhi.
2. Officer Concerned.
3. DDO/Sr. Accounts Officer, Central District, Tis Hazari Courts, Delhi.
4. Personal Office of Principal District & Sessions Judge (HQs), THC, Delhi.
5. The Branch In-Charge, O/o Chief Judicial Magistrate, Central District, THC, Delhi.
6. Dealing Official, Computer Branch, Central District, THC, Delhi.
7. Dealing Official, R&I Branch, Central District, THC, to upload on LAYERS.
8. The Website Committee – for uploading the order on the Website.
9. Official Concerned.

Officer In-charge, Administration Branch-I
Central District, Tis Hazari Courts, Delhi